

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 128
143(ND)/2013

IN THE MATTER OF:

Rockman Advertising and Marketing India
Pvt. Ltd. & ors.
v.
M/s. Sharp Eye Advertising Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 397-298

Order delivered on 09.07.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:


For the petitioner: -

For the Respondent -


ORDER

Matter being part heard, place it before the Principal Bench.

List on 01.08.2019.


Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

09.07.2019
Ritu Sharma